

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 52 of 2015 &
IA NOs. 70 & 71 OF 2015**

&

**Appeal No. 53 of 2015 &
IA NOs. 72 & 73 OF 2015**

Dated: 14th July, 2015

In the matter of:

M/s Monnet Ispat and Energy Ltd.

...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **09.09.2015.**

COURT MASTER